

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2106
ANSWERED ON:11.03.2013
RECRUITMENT IN ORDNANCE FACTORIES
Singh Shri Rakesh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has found the irregularities on the part of ordnance factory administration in the new recruitment process in Grey Iron Foundry, an ordnance factory located in Jabalpur;
- (b) if so, the details thereof;
- (c) whether the Government has decided to carry out the recruitment process through outsourcing;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure transparency and fairness in the recruitment process?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

- (a) & (b): Grey Iron Foundry (GIF), Jabalpur had taken action for recruitment against 70 Semi-skilled vacancies and after following the laid down procedure, the results were declared on 17.5.2012. Subsequently, on 26.9.2012, CBI Jabalpur carried out search at GIF for enquiring into the above referred recruitment process. After conducting the search certain documents were seized by CBI. However, no further communication has been received from CBI, Jabalpur so far.
- (c) & (d): Permission was granted to Grey Iron Foundry by Ordnance Factory Board for outsourcing the process of recruitment against 102 vacancies in Semi-skilled tradesmen through limited tender enquiry.
- (e) The following steps were taken by the factory to ensure transparency and fairness in the process of recruitment:
 - (i) Provision has been made for online receipt of applications.
 - (ii) On line availability of Admit Cards.
 - (iii) Taking Left Thumb Impression of the candidates during Examination and at the time of joining for duties.
 - (iv) Trade Test Examination has been made qualifying in nature.
 - (v) Declaration of the written examination result by Afternoon on the date of examination itself.